

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

47

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 01.10.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/690/2019
NAME OF THE PETITIONER(S) : CHANDRASEKARAN DEVARAJ
NAME OF THE RESPONDENT(S) : SHRIHARI WOVEN SACKS INDIA PVT LTD
UNDER SECTION : Sec 241/242 OF 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

P. Ulaganathan
Counsel for Petitioner.

M. H. Balakrishnan
1/10/2019

G. Varadachari


GCA -
1/10/19

M. SRIVATHSA SUBRAHMANYAM FOR RESPONDENT

Srinivasan
1/10/19

ORDER

Counsel for the Petitioner is present. Counsel R1 to R5 is present. Counsel for R6 and R7 is present. There is no representation on behalf of R8 and R9. It has been submitted by Counsel for R1 to R5 that the required documents have already been submitted in the shape of hard copies before the RoC along with the Application for condonation of delay. The copies of the said documents shall be provided to the Counsel for R6 and R7, and these Respondents are directed to release the documents in favour of the Petitioner within seven working days reckoning from the date the documents are submitted by R1 to R5 before the R6 and R7. The Petitioner has filed the rejoinder; copies of the same have been given to the other side. Pleadings are complete. Matter is posted for further proceedings. Put up on **15.10.2019 at 10.30 A.M.**


(ANIL KUMAR B)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)